

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

I.A. No.2 In
Petition(s) for Special Leave to Appeal (Civil) No(s).26011/2005

(From the judgement and order dated 19/06/2000 in FA No.113/1992
of The HIGH COURT OF M.P AT INDORE)

INDUMATI Petitioner(s)

VERSUS

DEVARAM BILWE Respondent(s)

(For recalling the court's order dated 6/11/2006 and office report)

Date: 14/03/2008 This Matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE G.S. SINGHVI

For Petitioner(s) Ms. Urmila Sirur,Adv.

For Respondent(s) Mr. Pramod Swarup,Adv.

UPON hearing counsel the Court made the following
ORDER

Heard learned counsel for the parties.

The interlocutory application is dismissed.

[Alka Dudeja]
Court Master

[Om Prakash]
Court Master